

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC Mode (Hybrid))*

**ITEM No.31  
Contempt Petition No.2/2022  
C.A No.06/2024 in  
C.P No.84/BB/2021**

**IN THE MATTER OF:**

Meer Balleghuddin ... Petitioner  
Vs  
Coren Techno Mech Private Limited ... Respondent

**Order under Section 241-242 of Companies Act, 2013**

**Order delivered on 09.07.2024**

**CORAM:**

**SHRI K. BISWAL  
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : ---

**ORDER**

Due to paucity of time, list the matter **on 05.09.2024.**

**Sd/-**

**(MANOJ KUMAR DUBEY)  
MEMBER (TECHNICAL)**

**Sd/-**

**(K. BISWAL)  
MEMBER (JUDICIAL)**